

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

**Petition No. 10/2000**

**In the matter of**

Petition for fixation of wheeling charges. .

**And in the matter of**

Madhya Pradesh State Electricity Board, Jabalpur

**..Petitioner**

Vs

Grid Corporation of Orissa Limited, Bhubaneswar

**..Respondent**

**The following were present:**

1. Shri Sakesh Kumar, Advocate (Petitioner)
2. Shri D.K. Srivastava (Petitioner)
3. Shri R.K.Mehta, Advocate (Respondent)
4. Shri Mragank, Advocate (Respondent)

**ORDER  
(DATE OF HEARING: 8.5.2008)**

Heard learned counsel for the parties.

2. Shri R.K. Mehta, learned counsel requested for adjournment for three weeks to enable the respondent to file additional documents in terms of the earlier order of the Commission dated 13.3.2008. The parties may file on affidavit the additional documents, if any. The documents to be filed shall also be exchanged by the parties. It is made clear that in case no additional documents are filed within the time granted, the Commission shall proceed without any further opportunity for this purpose.

3. List on 8. 7.2008.

**Sd/-  
(R.KRISHNAMOORTHY)  
MEMBER  
New Delhi dated the 8<sup>th</sup> May 2008**

**sd/-  
(BHANU BHUSHAN)  
MEMBER**